NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 238/16	TP 89/17	Hearing	433(e) /433(f)	Industrial & Auto Hardware Vs Vishwas Construction Industries Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

None appeared for petitioner. Office objections raised by the Registry of the Hon'ble High Court is not complied. Registry is directed to issue notice to the petitioner.

List it on 26.04.2017.

MEMBER (J)

MEMBER (T)